

(2) Two statements (Hindi and English versions) showing reasons for delay in laying the above Notifications. [Placed in Library. See No. LT-10946/76].

NOTIFICATIONS UNDER TAMIL NADU MOTOR VEHICLES TAXATION ACT, 1974

THE DEPUTY MINISTER IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI DALBIR SINGH): I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 25 of the Tamil Nadu Motor Vehicles Taxation Act, 1974 read with clause (c)(iv) of the Proclamation dated the 31st January, 1976 issued by the President in relation to the State of Tamil Nadu:—

- (i) G.O.R No. 3627 published in Tamil Nadu Government Gazette dated the 26th November, 1975.
- (ii) G.O. Ms. No. 2138 published in Tamil Nadu Government Gazette dated the 17th December, 1975. [Placed in Library. See No. LT-10946/76].

BONDED LABOUR SYSTEM (ABOLITION & RULES, 1976, EMPLOYEES PF (2ND AMDT.) RULES, 1976, CERTIFIED ACCOUNT OF EMPLOYEES P.F. ORGANISATION FOR 1969-70 WITH AUDIT REPORT THEREON AND STATEMENT FOR DELAY

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BALGOVIND VERMA). I beg to lay on the Table—

- (1) A copy of the Bonded Labour System (Abolition) Rules, 1976 (Hindi version) published in Notification No. G.S.R. 534 in Gazette of India dated the 10th April, 1976, under sub-section (3) of section 26 of the Bonded Labour System (Abolition) Act, 1976. [Placed in Library. See No. LT-10947/76].

(2) A copy of the Employees' Provident Funds (Second Amendment) Scheme, 1976 (Hindi and English versions) published in Notification No. G.S.R. 707 in Gazette of India dated the 22nd May, 1976, under sub-section (2) of section 7 of the Employees' Provident Funds and Family Pension Fund Act, 1952. [Placed in Library. See No. LT-10948/76].

(3) (i) A copy of the Certified Accounts together with the Audit Report thereon (Hindi and English versions) of the Employees Provident Fund Organisation for the year 1969-70.

(ii) A statement (Hindi and English versions) showing reasons for delay in laying the above document. [Placed in Library. See No. LT-10948/76].

ANNUAL REPORT AND CERTIFIED ACCOUNTS FOR 1973-74 OF INDIAN COUNCIL OF HISTORICAL RESEARCH

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV): I beg to lay on the Table:—

(i) A copy of the Annual Report (Hindi and English versions) of the Indian Council of Historical Research for the year 1973-74, under rule 45 of the Memorandum of Association and Rules of the Indian Council of Historical Research.

(ii) A copy of the Certified Accounts (Hindi and English versions) of the Indian Council of Historical Research for the year 1973-74 under rule 44(d) of the Memorandum of Association and Rules of the Indian Council of Historical Research. [Placed in Library. See No. LT-10949/76].